

**UTTARAKHAND HIGHER JUDICIAL SERVICE – 2022**

**WRITTEN/ MAINS EXAMINATION**

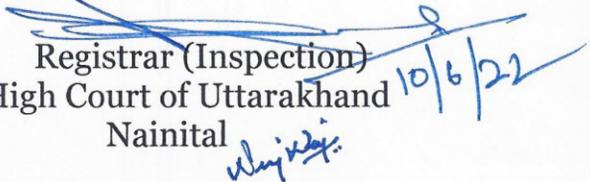
**Date of Examination : 26<sup>th</sup> & 27<sup>th</sup> June, 2022 (Sunday & Monday).**

**Venue : High Court of Uttarakhand, Nainital.**

**INSTRUCTIONS**

1. There shall be no Preliminary Examination as prescribed at sub-clause (i) & (ii) of clause 10 of the Advertisement dated 04.04.2022
2. The candidates are directed to bring their Admit Cards, along with ID Proof (with Photograph) and reach the examination centre half an hour before the start of Examination. Candidates without photo ID proof will not be permitted to appear in the examination.
3. No candidate shall be allowed to enter the examination hall after the commencement of examination.
4. The candidates, whose names have been uploaded on the High Court's website in the list of eligible candidates, not receiving the Admit Card for any reason whatsoever, can get duplicate Admit Card on supply of his/her Two passport size photographs and production of Aadhaar Card/ Passport/ an Identity Proof issued by any Government Agency to the satisfaction of the Registry before 10:00 A.M. on 26<sup>th</sup> June, 2022.
5. The application forms have been accepted on the basis of the information submitted by the applicants and treating the same to be true as required in the application forms. In case of any incorrect information, the risk will be of the candidate and High Court shall not be liable for any claim.
6. The candidature of all the candidates would be provisional till the final result i.e. issuing of final selection list of Uttarakhand HJS Exam-2022. The acceptance of the application forms shall not confer any right of selection or appointment to the candidate. The candidates are required to produce all the documents with respect to Educational Qualification, Experience as practicing lawyer/ Character Certificate, Bar Council Registration Certificates, etc. (all in original), as and when it is directed.
7. Use of books, notebooks, watches, calculators, watch calculators, pagers, cell phones, digital diaries, etc. or any other electronic gadgets, or recording devices are not permitted in the examination area. Any candidate found resorting to any unfair means or malpractice or any misconduct during the examination, including giving/ receiving help to/ from any candidate during the examination will be disqualified.
8. No candidate will be allowed to leave the examination hall till the examination time is over.
9. The candidate must read the instructions given in the Question Booklet before attempting the questions. Failure to comply with any of the instructions given on the cover page of the Question Booklet may materially affect the result of the candidate or may render his/her candidature cancelled.
10. All candidates are expected to maintain order and discipline within the examination room/ hall. Disorderly conduct on the part of a candidate may result in his/ her expulsion from the examination room/ centre and cancellation of his/ her candidature.
11. No candidate will write his/ her roll number/ name at a place other than the cover page of the answer sheet.
12. Any mark / number / name / signature on the answer sheet, which tends to disclose identity of a candidate, are strictly prohibited. Violation thereof may entail disqualification.
13. The answer sheet of the candidate using unfair means will be confiscated and his/ her candidature will be cancelled.

Dated: 10.06.2022

  
Registrar (Inspection)  
High Court of Uttarakhand  
Nainital

10/6/22